OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS YUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Following postings and transfers are hereby made with immediate effect:

S No.	Name of the Official	From	То
1.	Ms. Anamika Dwivedi, P.A. (EC:50662819)	of Ms. Shruti Sharma-I, MM (Mahila Court)-02, Shahdara	Personal Assistant in the Office Pool, Shahdara District, Karkardooma Courts, Delhi (on returning from maternity leave).
2.	Ms. Anjali Nirwan, P.A. (EC:88114590)		Personal Assistant in the Court of Ms. Shruti Sharma-I, MM (Mahila Court)-02, Shahdara District, Karkardooma Courts, Delhi.

Note:

- 1. Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.
- 2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENUBHATNAGAR) Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

10/Admn./P&T/SHD/KKD/2023

Copy forwarded for information and necessary action to:

The Principal District & Sessions Judge (HQ), Delhi.

- The Administrative Officer (Judl) Admn. I & III, O/o Principal District & Sessions Judge
- The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- Officers/Officials concerned.
- Dealing Officials Personal File/Leave/CR.
- Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.

PS to the undersigned.

Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi

Principal Distiller & Sessions Judge Shahdara District, KKD Courts, Delhi.